GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 320 TO BE ANSWERED ON 05.02.2018

ESIC INSURED PERSONS

320. SHRI SANKAR PRASAD DATTA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the total number of contributing insured persons under Employees State Insurance (ESI) in the country, State/ UT-wise;
- (b)the estimated number of workers and establishments entitled to be covered by ESI, but not actually covered; and
- (c)the steps taken for covering all entitled workers and establishments under ESI?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): The total number of contributing insured persons under Employees State Insurance (ESI) in the country, State/UT-wise as on 31/03/2017 is at Annexure 'A' which is 2.93 Crores.
- (b): The onus of coverage under ESI Scheme, as per Regulation 10B of ESI General Regulations, 1950 is on the factories & establishments. No such data of estimated number of workers and establishments entitled to be covered by ESIC is available. As on 31/03/2017 the total number of Employers and Employees covered under the ESI Act is 898138 and 29321060 respectively in implemented area.
- (c): The following steps have been taken for covering all entitled workers and establishments under the ESI Act.
- 1. ESI Scheme has been fully extended to 325 complete districts where the scheme was already partially available in centers. Apart from that, the scheme has been extended to 89 District Headquarters in the non-implemented districts.

Contd..2/-

- 2. Regular inspection as enlisted by Shram Suvidha Portal are conducted to find out under-coverage.
- 3. Scheme to Promote Registration of Employers/Employees (SPREE) was launched to give one time opportunity to the employer to cover left/uncovered employees. The Scheme was initially open from 20/12/2016 to 31/03/2017 and further extended up to 30/06/2017.

The salient features of the SPREE are as under:

- (I) The Employers registered during the period will be treated as covered from the date of registration or as declared by them.
- (ii) The newly registered employees shall be treated as covered from date of their registration.

The number of Units/Employers and Employees registered under the ESI Act during the period of SPREE is as under:-

- (I) Number of Units/Employers covered under the ESI Act 1,02,013
- (II) Number of Employees covered under the ESI Act 1,30,78,766.

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Annexure referred to in reply to part (a) of the Lok Sabha Un-Starred Question No. 320 to be answered on 05.02.2018

S.NO	Name of the State /UT	No of Employees
1	ANDHRA PRADESH	
•	VIJAYWADA	440440
	TIRUPATHI	198560
	VISAKHAPATNAM	312360
2	TELENGANA	1522130
	ASSAM, MEHGHALAYA	1022100
3	AND TRIPURA	190560
4	SIKKIM	15350
5	BIHAR	188780
6	CHANDIGARH(UT)	217860
7	CHATTISGARH	389150
8	DELHI	303130
	RAJENDER PLACE	813760
	ROHINI	223260
	OKHLA	758710
9	GOA	262650
3		202030
	GUJRAT,DADRA AND NAGAR HAVELI AND	
10	DAMAN DIU	
10	AHMEDABAD	652420
	VADODRA	246490
	SURAT	449730
11	HARYANA	110700
	FARIDABAD	659220
	GURUGRAM	1850600
	AMBALA	192310
12	HP	255660
13	J&K	233520
14	JHARKHAND	295030
15	KARNATAKA	230000
	BANGALORE	967160
	HUBLI	271560
	PEENYA	501980
	BOMASANDRA	776520
	GULBARGA	139480
	MYSORE	184090
	MANGALORE	168330
	KERALA AND	
16	LAKSHADWEEP	
	THRISSUR	134530
	ERNAKULAM	372480
	KOLLAM	112360
	KOZHIKODE	136170
	THIRUVANANTHPURAM	113360
	M.P	718720
		7.10.20

17	MAHARASHTRA	
	LOWER PAREL	675890
	MAROL	939770
	THANE	612390
	NAGPUR	276950
	AURANGABAD	219430
	PUNE	1152790
	NASIK	148490
18	ODHISHA	510880
19	PUDUCHERRY,ANDAMAN AND NICOBAR	105460
20	PUNJAB	
	RO PUNJAB	437120
	JALANDHAR	221450
	LUDHIANA	368230
21	RAJASTHAN	
	JAIPUR	841430
	UDAIPUR	186320
	JODHPUR	127330
22	TAMIL NADU	
	CHENNAI	2034510
	TIRUNELVELLI	183860
	SALEM	324950
	COIMBATORE	679250
	MADURAI	381550
23	UTTAR PRADESH	
	KANPUR	362860
	VARANASI	64940
	NOIDA	1010790
	LUCKNOW	288930
24	UTTARAKHAND	527880
25	WEST BENGAL	
-	BARRACKPORE	294670
	KOLKATA	1220200
	DURGAPUR	157450
	ALL INDIA	29321060
